

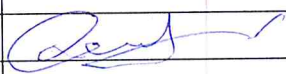
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT
10.30AM**

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CP(IB)SR NO.3721/9/HDB/2017
NAME OF THE COMPANY	Venkateshwara Hatcheries Pvt Ltd
NAME OF THE PETITIONER(S)	Betul Oil Ltd
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature
K. Ramesh Kumar	Advocate	9446747839	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature
	<u>ORDER</u>		

Heard. Shri K.Ramesh Kumar, Ld. Counsel for Petitioner.

The office objections are not complied with till today thus the Ld. Counsel requested one week time.

Case is posted to 17.11.2017



Member (T)

pc



Member (J)